

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 18

CP/295(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 12.04.2024

NAME OF THE PARTIES: **DEEPAK BHAGWANDAS RAHEJA V/s**
SEA PRINCESS DEVELOPERS PRIVATE
LIMITED

Section 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Mr. Akash Agrawal, Advocate appeared for the Petitioner.
2. Mr. Viraj Parikh, Advocate a/w Mr. Aman Anand, Advocate i/b Mr. Jayesh Mestry appeared for the Respondent.
3. Learned Counsel for the Respondent informs that arguing Counsel is not available.
4. List this matter on **25.04.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna